

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001

No. Eco-12/2/2023-CERC

Date: June 9, 2023

PUBLIC NOTICE

Sub: Staff Paper on “Review of Composite Index used for Computing the Escalation Rate for Imported Coal for Bid Evaluation and Payment”- reg.

The Central Electricity Regulatory Commission (CERC) has been notifying various escalation rates, including the escalation rate for imported coal, for the purpose of bid evaluation and payment, in pursuance of the extant Guidelines of the Ministry of Power. For computing the escalation rate for imported coal, a composite index for imported coal was developed in 2006. The composite index was modified in 2013 and the same is being used for computing the escalation rate for imported coal w.e.f. 1.4.2014.

2. It has been more than a decade now since the last revision in the composite index for imported coal in 2013. There have been developments in the international coal markets, country-wise steam coal imports in India, and the availability of more credible and reliable coal price indices which represent steam coal imports in India.

3. In view of the above, a Staff Paper on “**Review of Composite Index used for Computing the Escalation Rate for Imported Coal for Bid Evaluation and Payment**” has been prepared and is uploaded on Commission’s website (www.cercind.gov.in) for comments and suggestions of the stakeholders. Stakeholders are requested to submit their comments and suggestions on the same through email to secy@cercind.gov.in and ashutosh.sharma@nic.in latest by June 30, 2023.

Sd/-
(Harpreet Singh Pruthi)
Secretary